

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1363 OF 2024**

IN THE MATTER OF:

Ashish Singh ChandelPETITIONER

VERSUS

State of Uttar PradeshRESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 23.12.24)

Ashish Singh Chandel
Village Sapai, Kanpur, Nagar-208001, Uttar PradeshPETITIONER

VERSUS

- 1. Ministry of Environment, Forest and Climate Change**
Through its Secretary
Jor Bagh Road, Lodi Colony, New Delhi, Delhi- 110003
Email: secy-moef@nic.inRESPONDENT NO. 1
- 2. Central Pollution Control Board**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.inRESPONDENT NO. 2
- 3. Uttar Pradesh Pollution Control Board**
Through its Member Secretary
Building No. TC 12-V, Vibhuti Khand, Gomti Nagar, Lucknow- 226010
Email: ms@uppcb.inRESPONDENT NO. 3
- 4. Regional Office, Ministry of Environment, Forest and Climate Change, Lucknow**
Kendriya Bhawan, Sector H, Block A, Aliganj, Lucknow, Uttar Pradesh- 260224
Email: rocz.lko-mef@nic.inRESPONDENT NO. 4
- 5. Ministry of New Renewable Energy**
Through its Secretary
MNRE, Atal Akshaya Urja Bhawan, Pragati Vihar, New Delhi, Delhi 110003
Email: secy-mnre@nic.inRESPONDENT NO. 5